

[Shri Y. B. Chaman]

President under article 356 of the Constitution in relation to the State of West Bengal published in Notification No. G. S. R. 490 in Gazette of India dated the 19th March, 1970, under article 356 (3) of the Constitution.

- (2) A copy of the Order dated the 19th March, 1970, made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation, published in Notification No. G. S. R. 491 in Gazette of India dated the 19th March, 1970.
- (3) A copy of the Report of the Governor of West Bengal dated the 19th March, 1970 to the President. [*Placed in Library. See No. LT—2933/70*]

ANNUAL REPORT OF I.I.T KHARAGPUR

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : On behalf of DR. V.K.R.V. RAO, I beg to lay on the Table a copy of the Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1968-69. [*Placed in Library. See No. LT—2934/70*]

13.00 hrs.

ANNUAL REPORT ETC. OF
BOKARO STEEL LTD.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 :—

- (1) Review by the Government on the working of the Bokaro Steel Limited, for the year 1968-69.
- (2) Annual Report of the Bokaro Steel Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and

Auditor General thereon. [*Placed in Library. See No. LT—2935/70*]

NOTIFICATIONS UNDER ESSENTIAL
COMMODITIES ACT

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : On behalf of Shri Annasahib Shinde, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) The Sugar (Price Determination) Amendment Order, 1970 published in Notification No. G. S. R. 317 in Gazette of India dated the 28th February, 1970.
- (2) G.S.R. 388 published in Gazette of India dated the 1st March, 1970 making certain amendment to Notification No. G.S.R. 1835 dated the 29th July, 1969.
- (3) The Sugar (Price Determination) Second Amendment Order, 1970, published in Notification No. G.S.R. 389 in Gazette of India dated the 1st March, 1970.
- (4) G.S.R. 390 published in Gazette of India dated the 1st March, 1970 making certain amendment to Notification No. G.S.R. 999 dated the 18th April, 1969. [*Placed in Library. See No. LT—2936/70*]

ATDIT REPORT ETC. OF ESIC

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S.C. JAMIR) : I beg to lay on the Table a copy of the Audited Accounts together with the Audit Report thereon of the Employees' State Insurance Corporation for